

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 208 of 2015 &
IA No. 345 of 2015**

Dated: 15th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Guajrat Urja Vikas Nigam Ltd.
Versus
ACB (India) Ltd. & Anr.**

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) :

Mr. Anand K. Ganesan

Counsel for the Respondent(s):

**Mr. Hemant Singh
Mr. Tabrez Malwat for R.1**

**Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.2**

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on 01.04.2016.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**